

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 2

Excise Appeal No. 10023 of 2013-SM

[Arising Out Of OIA-CCEA-SRT-II-SSP-103-U-S35A-3--FINALORDER- Dated- 29/11/2012
Passed By Commissioner of Central Excise-SURAT-I]

Exzakta Meccanic

1706/2, Gidc Estate, ANKLESHWAR
GUJARAT

.....Appellant

VERSUS

C.C.E. & S.T.-Surat-ii

New C.Ex Building...Opp. Gandhi Baug,
Chowk Bazar, Surat,
Gujarat-395001

.....Respondent

APPEARANCE:

None appeared for the Appellant

Shri. Anand Kumar, Superintendent (Authorized Representative) for the Appellant

CORAM: HON'BLE MR. SOMESH ARORA MEMBER (JUDICIAL)

DATE OF HEARING:01.09.2023

DATE OF DECISION:01.09.2023

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 10022 of 2013.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

PRACHI